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PART-IV
GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

The 5th October, 2023.

No.LL(B)76/2011/Pt./27.—The Rajitlal University (Repealing) Act, 2023 (Act No. 9 of 2023) is hereby published for general information.

MEGHALAYA ACT NO. 9 OF 2023

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on the 3rd October, 2023.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 5th October, 2023.

THE RAJITLAL UNIVERSITY (REPEALING) ACT, 2023**An****Act**

to repeal the Rajitlal University Act, 2011 (Act No. 1 of 2020).

Be it enacted by the Legislature of the State of Meghalaya in the Seventy fourth Year of the Republic of India as follows:-

- Short title, extent and commencement.**
1. (1) This Act may be called the Rajitlal University (Repealing) Act, 2023.
 - (2) It shall come into force at once.
- Repeal and Saving.**
2. (1) The Rajitlal University (Repealing) Ordinance, 2023 (Ordinance No. 3 of 2023) is hereby repealed.
 - (2) Notwithstanding such repeal, anything done or any action taken under the said Ordinance shall be deemed to have been taken or done under the provisions of this Act.

L. A. LYNDEN,
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.